

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00005/2018 in OA/310/01205/2013

Dated Friday the 10th day of August Two Thousand Eighteen

PRESENT

**HON'BLE MRS. JASMINE AHMED, Member (J)
&
HON'BLE MR. R. RAMANUJAM, Member (A)**

V. Poovaiah
Station Manager/SNP
Madurai Division
Southern Railway
Madurai. .. Applicant

By Advocate M/s. Ratio Legis

Vs.

Mr. R.K. Kulshrestha
The General Manager
Southern Railway
Chennai 600 003. .. Respondent

By Advocate Dr. D. Simon

ORAL ORDER

(Pronounced by Hon'ble Mrs. Jasmine Ahmed, Member(J))

This CP has been filed by the applicant in OA 1205/2013 against the respondent alleging wilful disobedience of the order of this Tribunal dt. 21.11.2016. Notice was issued to the respondent.

2. When the matter is taken up for hearing, learned counsel for the applicant submits that the order of this Tribunal has been complied with.
3. Accordingly, CP is dismissed. Notice is discharged.

(R.Ramanujam)
Member(A)

(Jasmine Ahmed)
Member(J)

10.08.2018

SKSI